

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 350/2015

IN THE MATTER OF:

**M/s. Shakti Hotels Private Limited
And Securocup Securities India Pvt. Ltd.**

.....Petitioner

SECTION : UNDER SECTION 391-394, 100-104

Order delivered on 21.11.2017

Coram:

**CHIEF JUSTICE M.M. KUMAR
Hon'ble President**

**Deepa Krishan
Hon'ble Member (T)**

For the Petitioner(s):

For the Respondent(s):

ORDER

On the request made by the learned counsel for the petitioner, hearing is deferred to 10.01.2018.

Sd/-

**(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT**

Sd/-

**(DEEPA KRISHAN)
(MEMBER TECHNICAL)**

21.11.2017
Vineet